

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **09.09.2022** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Mr. Naresh Salecha, Member (Technical)**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No 558/2022 In TA No 102/2021 Comp App (AT) (INS) No 647/2020	Nishaat Saleem VS M/s Skylark Ithaca Buyers Welfare Association & Anr.	Mahesh Thakur	Vipul Ganda-R1 RSA Law Consultants- R2

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

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